annual additional expenditure to the Central Government arising from the grant of interim relief to Central Government employees on the basis of the recommendations of the Third Pay Commission is estimated to be about Rs. 106 crores. This additional liability on account of interim relief will affect the resources availability for the Fourth Plan to some extent unless compensated by other factors. The impact, if any, of this on the Fourth Plan and other sectors of the economy are being assessed.

Transfer of Archaeological Department from Education Ministry to Tourism and Civil Aviation Ministry

1667. SHRI YASHPAL SINGH :
SHRI MANIBHAI J. PATEL :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that he has proposed transfer of the Department of Archaeology from the Education Ministry to his Ministry ; and

(b) if so, what useful purpose would be served by merging the Department of Archaeology with his Ministry ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Since tourism in India revolves very largely around our archaeological heritage, the Consultative Committee of Parliament attached to this Ministry felt that it would ensure complete coordination with the Archaeological Department if it were to be transferred to the Ministry of Tourism & Civil Aviation.

रुपये का मूल्य कम होना

1668. **श्री यशपाल सिंह :**
श्री हरदयाल देवगुण :
श्री यशवन्त सिंह कुशवाह :

क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय रुपये का मूल्य कुछ विदेशी मुद्रा बाजारों में कम हो गया है ;

(ख) यदि हां, तो रुपये के मूल्य में परिवर्तन लाने की कोई योजना सरकार के विचाराधीन है ;

(ग) क्या विश्व बैंक तथा अन्तर्राष्ट्रीय मुद्राकोष की ओर से रुपये का एक दूसरा अवमूल्यन करने के लिये दबाव डाला गया है ; और

(घ) यदि हां, तो अवमूल्यन के लिये क्या कारण दिये गये हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) जी नहीं । जून, 1966 में रुपये के अवमूल्यन के बाद से रुपये का अवमूल्य 13.33 अमरीकी सेण्ट पर अपरिवर्तित रहा है और देश के विदेशी मुद्रा सम्बन्धी सभी प्राधिकृत लेन-देन अवमूल्य की एक प्रतिशत स्वीकृत सीमा के अन्दर ही किये जाते हैं । किसी एक आध मामले में अवैध रूप से किसी भिन्न दर पर छिट-पुट लेन देन हो सकता है किन्तु इसका रुपये के आन्तरिक मूल्य से कोई संबंध नहीं है । रुपये की दृढ़ता मुख्यत: देश के भुगतान-शेष की समग्र स्थिति पर निर्भर करती है, जिसमें पिछले दो वर्षों में सुधार हुआ है ।

(ख) और (ग). जी, नहीं ।

(घ) यह प्रश्न उपस्थित नहीं होता ।

Resignation Submitted by Vice-Chancellor University of Delhi

1669. SHRI YASHPAL SINGH :
SHRI B. K. DASCHWDHURY :
SHRI BENI SHANKER SHARMA :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that Dr. K. N. Raj, Vice-Chancellor had submitted his resignation to the Visitor of Delhi University ; and